

**Seventeenth Loksabha**

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Title : To release the Punjab youths from foreign jails immediately

Shri Jasbir Singh Gill (Khadoor Sahib): I thank you, Hon'ble Speaker Sir for giving me permission to speak on an important issue.

During the black days of militancy in Punjab, our youth had gone astray. Militancy stopped but it left a lot of agony for our youth. Several Sikh youths joined militancy due to emotional and religious reasons. They were caught by police and punished by the courts. They were sentenced by courts. Now, they have completed their sentences and prison-terms. They are not common criminals. They can be called emotional criminals who did the crimes due to political and religious reasons. They did not believe in our political system.

These youths have finished their prison-terms. Paramjit Singh, Jagtar Singh, Lakhvinder Singh, Shamsher Singh, Gurpreet Singh, Gurdeep Singh, Devinder Pal Singh etc. have finished their prison-terms but are still languishing in foreign jails.

So, I urge upon the Central Government to consider them political criminals and not as common criminals. Their behavior in prison was very good. So, they should be given right of freedom. Their human rights should be given to them and they should be release immediately.